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## NOTIFICATION (INCUME-TAX)

No. 7250 (F.No.197/174/86-IT(A1): In exercise of the powers conferred by clause (iv) of sub-section (23C) of Section 10 of the Income Tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Tibetan Homes Foundation, Delhi" for the purpose of the said clause for the assessment years 1985-86 to 1987-88.

> ( DALIP SINGH ) OFFICER ON SPECIAL DUTY

To

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